

**GOVERNMENT OF INDIA  
MINISTRY OF HOUSING AND URBAN AFFAIRS  
RAJYA SABHA  
UNSTARRED QUESTION NO. 2616  
ANSWERED ON 24/03/2025**

**TARGETS UNDER PMAY-U**

**2616. SHRI A. D. SINGH:**

**Will the Minister of Housing and Urban Affairs be pleased to state :**

- (a) the targets under Prime Minister Awas Yojana (Urban) during the last three years;
- (b) whether these targets could not be achieved, and many projects have been cancelled;
- (c) if so, the details thereof and if not, the reasons therefor; and
- (d) the efforts being taken to complete the projects under PMAY (U)?

**ANSWER**

**THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS  
(SHRI TOKHAN SAHU)**

(a) to (d) 'Land' and 'Colonization' are State subjects. Therefore, schemes related to housing for their citizens are implemented by States/Union Territories (UTs). However, Ministry of Housing and Urban Affairs (MoHUA) supplements the efforts of States/UTs by providing Central assistance under Pradhan Mantri Awas Yojana- Urban (PMAY-U) since 25.06.2015 to provide pucca houses with basic civic amenities to eligible urban households across the country.

PMAY-U is a demand driven scheme and Government of India has not fixed any target for construction of houses. In 2017-18, the demand assessment under PMAY-U by States/UTs stood at 1.12 crores. However, demand of housing being dynamic in nature, additional households who became eligible during implementation of the scheme, were also covered under PMAY-U.

Based on the project proposals submitted by the State/UT Governments under PMAY-U, a total of 118.64 lakh houses have been sanctioned including 32.59 lakh houses during the Financial Year 2021-22 to 2023-24 by this Ministry. Of the sanctioned houses, 112.74 lakh have been grounded for construction and 91.50 lakh have been completed/delivered to the beneficiaries as on 17.03.2025.

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The implementation period of PMAY-U was upto March, 2022 which has been extended upto 31.12.2025 to complete the houses sanctioned without changing the funding pattern and implementation methodology. The Ministry regularly reviews the status of implementation of PMAY-U with States/UTs through Monthly Progress Reports (MPRs), Monthly Review Meetings and in the meetings of Central Sanctioning and Monitoring Committee (CSMC) for completion of sanctioned houses within the extended scheme period.

Furthermore, based on the learning from the experiences of 9 years implementation of PMAY-U, Ministry of Housing and Urban Affairs has revamped the scheme and launched PMAY-U 2.0 'Housing for All' Mission with effect from 01.09.2024 for 1 crore additional eligible beneficiaries through four verticals i.e., Beneficiary Led Construction (BLC), Affordable Housing in Partnership (AHP), Affordable Rental Housing (ARH) and Interest Subsidy Scheme (ISS). The scheme guidelines are available at <https://pmay-urban.gov.in/uploads/guidelines/Operational-Guidelines-of-PMAY-U-2.pdf>. As on date, 30 States/UTs have signed Memorandum of Agreement (MoA) and in principle approval of 6.77 lakh houses has been given to such States/UTs.

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